

25

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A. 143/94.

Date of Order: 25-3-94.

Between:

N.Govindaiah.

.. Applicant.

and

1. The Superintendent of Post Offices,
Gudur Division, GUDUR, Nellore Dist-101.
2. The Sub Divisional Inspector of Posts,
Podalakur (Post) Nellore Dist. 345.

.. Respondents.

For the Applicant: Mr.M.P.Chandramouli, Advocate.

For the Respondents: Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE-CHAIRMAN

AND

THE HON'BLE MR.A.G.GORTHY : MEMBER(ADMN)

The Tribunal made the following Order:-

Admit. Status-quo as on today. Post it for
final hearing on 15-4-1994, for reply in the meanwhile.

Arulraj
Deputy Registrar (J) CC

To

1. The Superintendent of Post Offices,
Gudur Division, Gudur, Nellore Dist. 101.
2. The Sub-Divisional Inspector of Posts,
Podalakur(Post) Nellore Dist. 345.
3. One copy to Mr.M.P.Chandramouli, Advocate, CAT.Hyd.
4. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
5. One spare copy.

pvm

*10.3.94
25/3/94*

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)

AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 25-3-1994

ORDER/JUDGMENT

M.A/R.A/C.A/No.

in

O.A.No.

143/94

T.A.No.

(w.p.)

Admitted and Interim Directions
Issued.

Allowed part of 15/3/94 for

Disposed of with directions

Dismissed. Final hearing

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

pvm

